

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2762

ANSWERED ON:09.08.2001

CONSTRUCTION OF WAREHOUSES ON RAILWAY LAND

A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways have formulated a scheme to allot railway land to private/public sectors to build warehouses near railway stations;
- (b) if so, the names of the places identified therefor, State-wise;
- (c) the terms and conditions of such land lease; and
- (d) the names of private/public sector units who came forward to build warehouses ?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS AND PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL)

(a) Yes, Sir.

(b) At present, a pilot project has been approved at Whitefield, Bangalore for construction of a Warehouse by Central Warehousing Corporation on railway land. Other places for similar construction would be identified based on traffic potential and need.

(c) The broad terms and conditions of the contract include the following:

- (i) Railways will provide land for a period of 20/30 years which may be extended further.
- (ii) The promoter should have requisite expertise & experience in execution of Warehousing projects.
- (iii) The promoter will be required to give preference to rail borne traffic.

(d) The private/public sector units who had come forward include:

- (i) Madhya Pradesh State Warehousing Corporation (MPSWC) in the public sector.
- (ii) M/s. Mahihar Cements, Satna, in the private sector.